

**National Company Law Tribunal**

**Allahabad Bench**

CP No.(IB) 64/ALD/2017

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.07.2018**

**NAME OF THE COMPANY: Varanasi Auto Sales**

**SECTION OF I & B CODE: 10 IBC**

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

**CP NO.(IB) 64/ALD/2017**

Sh. Anil Kumar Jaiswal, Advocate for the Punjab National Bank, is present.

Learned counsel for the Resolution Professional has filed Progress Report dated 16<sup>th</sup> July 2018, which is taken on record.

List the matter on 4<sup>th</sup> September 2018, for further consideration.

**Dated: 30.07.2018**

**SAROJ RAJWARE,  
MEMBER (T)**

**V.P. SINGH,  
MEMBER (J)**

*Typed by:  
Md. Zaid  
(Stenographer)*